

Company: Sol Infotech Pvt. Ltd.

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## M/S Indoj Consultant Pvt Ltd Vs Govind Mishra

Court: Delhi High Court

Date of Decision: Dec. 20, 2023

Acts Referred: Constitution of India, 1950 â€" Article 227

Code of Civil Procedure, 1908 â€" Section 115, 151, Order 12 Rule 6

Hon'ble Judges: Manmeet Pritam Singh Arora, J

Bench: Single Bench
Advocate: C.M. Grover
Final Decision: Dismissed

**Judgement**